

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN BENCH, CHENNAI.**

Original Application No. 192 of 2020(Suo Motu)

Tribunal on its own motion-SUO MOTU
Based on the News item in the New Indian
Express Newspaper, Chennai Edition dated
24.09.2020, "Civic Issue in Chitlapakkam –
Irregular garbage Collection irks local residents".

Vs

The Principal Secretary to Govt. of Tamil Nadu,
Health and Family Welfare Department, Govt.
Secretariat, Fort St. George Chennai,
Tamil Nadu - 600009 & 6 others.

...Respondents

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**Advocate
Thiru.S. Sai Sathya Jith,
Advocate, Chennai.**

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**REPORT FILED ON BEHALF OF THE 5TH RESPONDENT
TAMIL NADU POLLUTION CONTROL BOARD**

I, R.Sarasavani, D/o. Thiru. Raghavan, Hindu, aged about 57 years,
having my office at No. 76, Mount Salai, Guindy, Chennai -600032, do
hereby solemnly affirm and sincerely state as follows:-

1. I am the Joint Chief Environmental Engineer, Tamil Nadu
Pollution Control Board, Chennai and I am filing this report on behalf of the
5th Respondent TNPC Board and as such I am well acquainted with the facts
of the case as per records.

2. It is respectfully submitted that the Hon'ble NGT (SZ) in its order
dated 05.08.2022 directed TNPCB among other things inter alia that:

*"Para 3: The State Pollution Control Board only mentioned about the
status of the Chitlapakkam Panchayat and they have not mentioned anything
about the Tambaram Municipal Corporation.*

*Para 6: The concerned Block Development Officer, Commissioner –
Tambaram Municipal Corporation, District Collector – Chengalpattu and
State Pollution Control Board are directed to file their respective status cum
action taken reports on or before 29.08.2022".*

05/9/22
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMILNADU POLLUTION CONTROL BOARD
76, MOUNT SALAI, GUINDY,
CHENNAI - 600 032,

3. It is respectfully submitted that in pursuance to the above said order, the said area in question (Chitlapakkam Lake) was inspected by the officials of the O/o. The DEE, TNPCB, Maramalai Nagar on 25.08.2022. During inspection, it was noticed that the Tambaram City Municipal Corporation has demolished the solid waste processing facility and no solid waste dumped in the area and the said waste was transported to the dump site at Kolathur Village of Kattangaluthur Block, Chengalpattu District. No sewage outfalls noticed reaching the said Chitlapakkam Lake. It was also noticed that some demolition of encroachment were carried out by the Revenue authorities along with the District administration. The Public Works Department has provided display board and walkers' path on the portion of the lake bunds. Also it is submitted that the Chitlapakkam Town Panchayat is a Special Grade Town Panchayat located in the South East limits of Chennai Metropolitan City which is now merged with the Tambaram City Municipal Corporation.

Under the above circumstances, it is humbly prayed that this Hon'ble National Green Tribunal (SZ) may be pleased to pass such further or other orders as this Hon'ble Tribunal may deem fit and proper in the facts and circumstances of this case and thus render justice.

05/9/22

JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMILNADU POLLUTION CONTROL BOARD
76, MOUNT SALAI, GUINDY,
CHENNAI - 600 032.

BEFORE ME

VERIFICATION

I, R.Sarasavani, D/o. Raghavan, working as Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai, do hereby verify that the contents of above report are true to the best of my knowledge through records.

05/9/22

JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMILNADU POLLUTION CONTROL BOARD
76, MOUNT SALAI, GUINDY,
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**REPORT FILED ON BEHALF OF
THE 5TH RESPONDENT - TAMIL
NADU POLLUTION CONTROL
BOARD.**

**Advocate for Respondent: TNPCB
Thiru. S. Sai Sathya Jith,
Advocate, Chennai.**

Date:05.09.2022.

Date of hearing on:06.09.2022